

COURT-1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 55 of 2017

Dated: 11th October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

M/s Lintax Marketing Services Pvt. Ltd. & Ors.

.... Appellant(s)

Vs.

Haryana Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Akshay Girish
Mr. Dushyant M.
Ms. Ananya Ghosh
Mr. Siddharth

Counsel for the Respondent(s) : Mr. Nishant Ahlawat for R-1
Mr. Aditya Singh for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for further hearing on **06.12.2017.**

**(I. J. Kapoor)
Technical Member**

ts/tpd

**(Justice Ranjana P. Desai)
Chairperson**